

**Court No. - 45**

**Case :-** CAPITAL CASES No. - 5183 of 2017

**Appellant :-** Surendra Koli

**Respondent :-** State Thru C.B.I.

**Counsel for Appellant :-** From Jail,From Jail,Mary Punch (Sheeba Jose),Mohd. Kalim

**Counsel for Respondent :-** A.G.A.,Amit Mishra,Gyan Prakash

**Hon'ble Manoj Misra,J.**

**Hon'ble Sameer Jain,J.**

Pursuant to our order dated 14.02.2022, Sri Sanjay Kumar Yadav, learned counsel for the C.B.I., has submitted copies of the post-mortem reports.

Ms. Sheeba Jose is present before the Court and Sri Yug Mohit Choudhary has appeared through video conferencing. They pray for and are allowed two weeks to seek proper instructions.

As prayed by them, let this matter along with other connected matters be listed on 21st March, 2022. In the meantime, learned counsel for the C.B.I. shall seek instruction to produce the original of the autopsy reports unless the original is part of the record of this case or connected cases or of any other court proceeding.

**Order Date :-** 7.3.2022

Sunil Kr Tiwari